

HARYANA VIDHAN SABHA SECRETARIAT
NOTIFICATION

The 3rd November, 2009.

No. HVS-LA-94/2009/77 The following order by the Governor of Haryana dated the 29th /31st October, 2009 is published for general information :-

“I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF SUB-CLAUSE (a) OF CLAUSE (2) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, DO HEREBY PROROGUE THE HARYANA VIDHAN SABHA.

DATED, CHANDIGARH,
THE 29TH/31ST OCTOBER, 2009.

JAGANNATH PAHADIA
GOVERNOR OF HARYANA.”.

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-94/2009/**14469-96**

Dated Chandigarh, the 3rd November, 2009.

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26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit) , Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY.